

rightful owners, some of the houses were auctioned and rented to the owners on rental basis? May I know the reason for this action against the order of the Central Government?

Shri Mehr Chand Khanna: I could not follow the question

Mr. Speaker: Notwithstanding the fact that the Central Government issued instructions to the local custodian or whoever was in-charge of those properties to restore those properties to their owners, he rented them to the owners and also put them up in auction. This is what the hon Member wants to know. Is it not?

Shri Mehr Chand Khanna. If a case is brought to my notice, I will certainly look into it. The procedure is this. When a property is declared evacuee property, it is for the person concerned to file an appeal before the proper authorities right up to the Custodian General and if he is not satisfied he can go to the Government and file an application under section 16. It is only after a decision has been taken.

Mr. Speaker: All these stages are over. The hon Member says that the Central Government had issued instructions that the properties should be handed over to the lawful owners. Notwithstanding that order, the local gentleman disposed of the property in open auction and also gave them on leases.

Shri Mehr Chand Khanna. That must have happened previous to the period.

Mr. Speaker: The hon Minister said that if a particular case is brought to his notice he will look into it.

Shri Mehr Chand Khanna: But, I am going a step further. That is, as soon as an order for restoration has been made under section 16, there cannot be any question of auction because that property goes out of the government pool. It is to be handed over to the person concerned.

Mr. Speaker: As the Minister said, if there is any such case it may be brought to the notice of the hon. Minister.

Paper Mills

*1136. **Shri Shree Narayan Das:** Will the Minister of Commerce and Industry be pleased to state

(a) whether paper mills have submitted their requirements of plant and machinery for implementing their schemes of expansion,

(b) if so, the nature of their requirements and the amount of foreign exchange that will be involved, and

(c) what is the decision of Government in this regard?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):
(a) Yes, Sir

(b) The requirements are generally for complete paper plants including soda recovery plant and the total amount of foreign exchange required is estimated at Rs 3,675 lakhs for expansion as well as for new undertakings.

(c) Import licences are issued, as a general rule, to the parties who arrange deferred payment terms on the lines laid down by Government. Import licences of the value of Rs 1,198,414 lakhs have already been issued.

Shri Shree Narayan Das: May I know the names of the countries from where these plants and machinery are to be imported?

Shri Satish Chandra: Different licensees have negotiated the procurement of the machinery from different countries.

Shri Shree Narayan Das: May I know whether any efforts have been made to produce those plants and machinery in our own country?

The Minister of Industry (Shri Manubhai Shah): Some portions of

the paper machinery are manufactured in this country but that is one line in which we are seriously lacking so far.

Shrimati Tarkeshwari Sinha: What is the total target for this paper expansion scheme for the Second Five Year Plan and what is the estimated cost involved in the whole expansion programme?

Shri Satish Chandra: The target fixed for the end of the Second Five Year period is 4,50,000 tons. I have given some idea about the cost in the answer to the main question. The total foreign exchange requirement for the capacity that has been newly licensed would be Rs. 3,675 lakhs.

Shrimati Tarkeshwari Sinha: I asked about the total cost and not only the foreign exchange.

Shri Manubhai Shah: The foreign component is generally 55 to 60 per cent. That can easily be computed. Because we cannot say with any guarantee what everybody will spend in the private sector in each plant. We only take care of the foreign exchange part of it.

Shri Heda: The hon. Minister has stated that we will be producing 4.5 lakh tons by the end of the Second Plan period. What is our estimated requirements at that time?

Shri Satish Chandra: The total requirements have been calculated in arriving at this target. Our total requirements, apart from newsprint, will be about 3.5 lakh tons for which a rated capacity of at least 4.5 lakh tons has to be provided for.

Shri Bisumatar: Has any scheme been submitted by the Assam Government and if so has it been considered?

Shri Manubhai Shah: There is one scheme from Assam for the establishment of a pulp and paper plant.

Shri Shankaraiya: In view of the shortage of paper and the difficulty in getting machinery from outside, what steps have been taken by the Government to see that the mills which have

got the machinery and the rated capacity are brought into production?

Shri Satish Chandra: Many licences have been issued. In several cases, the idea is to expand the installed capacity. Only a few mills will be entirely new.

Shri Shankaraiya: My question is about such of those mills which have got machinery but are not producing.

Shri Manubhai Shah: There is no such mill except perhaps one or two where the rated capacity has not been reached. It would not be a correct inference to say that much of the machinery remains unutilised. (*Interruptions*).

Shri Shankaraiya: The Mysore Cauvery Paper Mills is under liquidation and it has got the machinery. What steps have been taken to see that such mills are brought up? That is my question.

Shri Manubhai Shah: That is why I said 'except one or two mills'. One was Mysore and the other was Andhra. (*Interruptions*).

Mr. Speaker: He might have stopped with that information for Mysore. Why did he go to Andhra? **Shri Bhakt Darshan.**

श्री भक्त दर्शन : माननीय मंत्री जी ने बताया कि इस सम्बन्ध में ३६७५ लाख रुपये की विदेशी मुद्रा की आवश्यकता होगी, जिस से नई मिले भी चलाई जायेंगी। मैं यह जानना चाहता हूँ कि किन किन मिलों के लिये इस की आवश्यकता होगी, यानी यह नई मिले कहाँ कहाँ स्थापित होंगी ?

श्री मनुभाई शाह : १ उत्तर प्रदेश में २ उड़ीसा में, २ मेसूर में, १ मद्रास में, १ पश्चिमी बंगाल में, २ मध्य प्रदेश में, १ आसाम में, १ बिहार में और २ बम्बई में।

Shri Feroze Gandhi: May I know whether the NEPA mills are having full production according to the rated capacity and whether the last year's balance sheet has shown loss or profit?

Shri Manubhai Shah: Perhaps the hon. Member was absent when a lot of supplementaries were put on that.